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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------|-----------|---------|--------------------------------|
| CP No. 51/BB/2018 | - | Admission | 252(3) | Mr. Rajwanth Sing Vs ROC |

| | | | |
|---------|----------------------------------|------------------------|-----------|
| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|-----------|

ORDER

Matter is listed today for admission. No representation. Registry has raised objections. List it on 19.02.2018 for compliance.


Member (T)


Member (J)